

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 2347
TO BE ANSWERED ON 18.12.2023**

INCREASE OF PENSION

†2347. SHRI RAMDAS C. TADAS:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the retired employees have constituted a national organisation and demanding increase pension for several years;**
- (b) if so, the pension currently being given to the said retired employees and the total number of said pensioners across the country;**
- (c) whether the demand of such retired employees is under consideration with the Government; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (d): Representations have been received from various stakeholders including pensioners' association to increase the minimum pension under the Employees' Pension Scheme (EPS), 1995.

The EPS, 1995 is a "Defined Contribution-Defined Benefit" Social Security Scheme. The corpus of the Employees' Pension Fund is made up of (i) contribution by the employer @ 8.33 per cent of wages; and (ii) contribution from Central Government through budgetary support @ 1.16 per cent of wages up to an amount of Rs.15,000/- per month. All benefits under the scheme are paid out of such accumulations. The fund is valued annually as mandated under paragraph 32 of the EPS, 1995 and as per the valuation of the fund as on 31.03.2019, there is an actuarial deficit.

Contd..2/-

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Amount of member's pension under the Scheme is determined taking into account the pensionable period of service and pensionable salary as per following formula:

Pensionable Service X Pensionable Salary

70

However, the Government, for the first time, in the year 2014, provided a minimum pension of Rs. 1000 per month to the pensioners under the EPS, 1995 by providing budgetary support, which was in addition to the budgetary support of 1.16% of wages provided annually towards EPS to Employees' Provident Fund Organisation (EPFO).

In the Financial Year 2022-2023, pension has been disbursed to the 49,54,490 member pensioners under EPS, 1995 amounting to Rs. 10,361.34/- crore.
